

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9043/96]

Explanatory Statement giving reasons for immediate legislation by Depositories Ordinance, 1996

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH) : Sir, on behalf of Dr. Debi Prasad Pal, I beg to lay on the Table :-

An explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Depositories Ordinance, 1996.

[Placed in Library. See No. LT 9044/96]

16.16 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 28th November, 1995 :-

1. The Appropriation (No. 5) Bill, 1995.
2. The Appropriation (Railways) No. 4 Bill, 1995.

16.16½ hrs.

SECRETARY-GENERAL : I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the Fifteenth Session of Tenth Lok Sabha and assented to by the President :-

1. The Technology Development Board Bill, 1995.
2. The Research and Development Cess (Amendment) Bill, 1995.
3. The persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995.
4. The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1995.

16.17 hrs.

THE COMMITTEE ON PUBLIC UNDERTAKINGS

Forty eighth Report

[Translation]

SHRI BALRAJ PASSI (Nainital) : Sir, I beg to move the Forty-eighth Report (Hindi and English versions) of the

Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Forty-second Report on Indian Oil Corporation Limited.

16.17¼ hrs.

COMMITTEE OF GOVERNMENT ASSURANCES

Thirty-eighth Report

[English]

SHRI BASUDEB ACHARIA (Bankura) : I beg to present the Thirty-eighth Report (Hindi and English versions) of the Committee on Government Assurances.

16.17½ hrs.

STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

Thirteenth, Fourteenth and Fifteenth Reports and the Minutes

[Translation]

SHRI SHYAM BIHARI MISRA (Bilhaur) : I beg to present the following Reports and Minutes (English and Hindi versions) of the Standing Committee on Food, Civil Supplies and Public Distribution :-

- (1) Thirteenth Report on Action Taken by Government on the recommendations contained in their Fourth Report (Tenth Lok Sabha) on Consumer Protection and the minutes of the sittings of the Committee relating thereto.
- (2) Fourteenth Report on Action Taken by the Government on the recommendations contained in their Tenth Report (Tenth Lok Sabha) on Demands for Grants (1995-96), Ministry of Civil Supplies, Consumer Affairs and Public Distribution, and the minutes of the sittings of the Committee relating thereto.
- (3) Fifteenth Report on Sugar, and the minutes of the sittings of the Committee relating thereto.

16.18 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Twentieth Report

[Translation]

SHRI CHATRAPAL SINGH (Bulandshahr) : Sir, I beg to lay on the Table of the House, the twentieth Report (Hindi and English versions) of the Committee on Transport and Tourism on the Privatisation Policy in regard to major ports.